#### GOVERNMENT OF INDIA MINISTRY OF NEW AND RENEWABLE ENERGY LOK SABHA UNSTARRED QUESTION NO. 2021 TO BE ANSWERED ON 05.05.2016

#### SOLAR POWER GENERATION SCHEMES

#### 2021. SHRI DALPAT SINGH PARASTE: SHRI RAVNEET SINGH:

Will the Minister of New and Renewable Energy be pleased to state:

(a) the details of solar power generation schemes being implemented by the Union Government in various States of the country including Punjab and Madhya Pradesh, Statewise;

(b) the quantum of solar energy generated in various States during each of the last three years, State-wise;

(c) whether the Union Government has approved any solar power generation schemes in the States during the said period and if so, the details thereof, State-wise;

(d) the details of companies and places/ districts of the States for which approval has been given, State-wise; and

(e) whether the Union Government has provided any financial assistance to State Governments for promotion of solar energy during the said period and if so, the details thereof, State-wise?

#### ANSWER

THE MINISTER OF STATE FOR POWER, COAL & NEW AND RENEWABLE ENERGY (INDEPENDENT CHARGE) (SHRI PIYUSH GOYAL)

(a): Government has launched 6 schemes for Grid Connected solar power for all the States including Punjab and Madhya Pradesh. The details are given at Annexure-I.

**(b):** As per information provided by Central Electricity Authority (CEA), State-wise details of solar energy generated during each of the last three- years are given at Annexure-II.

(c): The Government has approved the schemes given in reply to point (a) and the details are given at Annexure-I.

(d): State-wise details of projects sanctioned for States under Solar Parks scheme, Canal Top and Canal Bank and Solar cities programme are given at Annexure-III.

(e): State-wise funds are not allocated, as the projects are demand driven and in some schemes consolidated funds are released to agencies like Solar Energy Corporation of India (SECI), Indian Renewable Energy Development Agency (IREDA) etc. The budget allocated to solar programmes in last three years is given below:-

Year	Funds allocated for release) (Rs. Crore)	
2013-14	692.28	
2014-15	1158.20	
2015-16	3146.24	

#### ANNEXURE-I REFERRRED TO IN REPLY TO PART (a) OF LOK SABHA UNSTARRED QUESTION NO. 2021 FOR REPLY ON 5.5.2016

#### DETAILS OF SCHEMES UNDER JNNSM

## (I) Scheme for Development of Solar Parks and Ultra Mega Solar Power Projects.

The scheme for development of Solar Parks and Ultra Mega Solar Power Projects has been rolled out by Ministry of New & Renewable Energy on 12-12-2014. Government has proposed to set up at least 25 Solar Parks and Ultra Mega Solar Power Projects targeting over 20,000 MW of solar power installed capacity within a span of 5 years starting from 2014-15. The capacity of the Solar Parks shall be 500 MW and above. However, smaller parks may be considered in Himalayan Region & other hilly States.

Under the scheme, the Ministry provides Central Financial Assistance (CFA) of Rs. 25 lakh per solar park for preparation of Detailed Project Report (DPR), conducting surveys, etc. Beside this, CFA of up to Rs. 20.00 lakh per MW or 30% of the project cost, including Grid-connectivity cost, whichever is lower, is also provided on achieving the milestones prescribed in the scheme.

#### (II) Scheme for Development of Solar PV Power Plants on Canal Banks/ Canal Tops.

The Government has approved the implementation of "Pilot-cum-Demonstration Project for Development of Grid Connected Solar PV Power Plants on Canal Banks and Canal Tops" on 5<sup>th</sup> December, 2014. A target of 100 MW Grid Connected Solar PV Power Plants on Canal Banks and Canal Tops (50 MW on Canal Tops and 50 MW on Canal Banks) has been set.

#### Implementation Arrangements

**1. Eligibility:** State Power Generation Companies/ State Government Utilities/ any other State Government Organization/ PSUs/ GoI PSUs or GoI organisations. Proposals from States in Project mode will also be acceptable on completion during 2014-15 or later.

**2.** Scheme Manager: The Scheme manager on behalf of MNRE would be Solar Energy Corporation of India (SECI) under the MNRE. SECI will handle funds to be made available under the scheme on behalf of GOI, for which they will be provided service charge of 1% of the funds handled/ routed through them.

**3.** Mode of Operation of Scheme: The Implementing Agency will submit the application / proposal for setting up Grid-connected Solar PV Power Plants on Canal Banks/ Canal Tops to MNRE. MNRE/SECI will analyze/ scrutinize the application/ proposal and if found appropriate, MNRE will sanction the project. Thereafter, SECI shall release the capital subsidy of uptoRs. 3cr./MW for Canal Top SPV projects and Rs. 1.5cr/MW for Canal Bank SPV Projects.

#### Central Financial Assistance

- Rs.3 crore/MW or 30% of the project cost, whichever is lower, for Canal Top SPV projects and Rs. 1.5 crore/MW or 30% of the project cost, whichever is lower, for Canal Bank SPV projects.
- CFA of upto Rs.225 crore for 100 MW (50 MW on Canal Tops and 50 MW on Canal Banks) to be disbursed over a period of maximum 2 years post sanctioning of the plants as under:
  - upto 40% on sanctioning of the projects.
  - 60% on successful commissioning of the projects.
- Service charge to SECI @1%: Rs.2.25 crore.

(III) Scheme for setting up 300 MW of Grid connected Solar PV Power Projects by Defense Establishments under Ministry of Defense and Para Military Forces with viability Gap Funding under Batch-IV of Phase-II/III of JNNSM.

The Scheme was launched on 07<sup>th</sup> January, 2015.

#### Salient Features

- i. A capacity of 300 MW will be set up in various Establishments of Ministry of Defence i.e. Establishments of Army, Navy, Air Force, Ordnance Factory Board, Defence Laboratories and Defence PSUs etc. Para Military Forces would also be covered under this scheme. Minimum size of the project shall be 1 MW.
- ii. Inter-Ministerial group has recommended NCEF Support of Rs. 750 Cr @ Rs. 2.5 Cr./MW with DCR content.
- iii. The projects under this Scheme will mandatorily use solar cells/modules which are made in India.
- iv. The aforesaid Establishments would identify locations for developing solar projects, anywhere in the country including border areas from time to time.
- v. The Defence organisations/Establishments will be free to own the power projects i.e. get a EPC contractor to build the project for them or get a developer who makes the investment and supplies power at a fixed tariff of Rs.5.50 per unit for 25 years (or Rs. 4.75 with AD). EPC has been recommended by MHA, Planning Commission and MoD)
- vi. The MoD or the Defence Organization would be free to follow their own procurement systems or develop detailed guidelines or procedures for tendering. Tendering for inviting solar project developers to bid for developing projects, would be done by the Defence Establishments themselves. They may also lay down guidelines to cover security aspects related to working in Defence/Paramilitary Establishments. They can also take services of SECI on a turnkey basis.
- vii. The solar project developers will be provided VGF based on the bid. The bidders will be selected on the basis of bids for minimum VGF requirement for the project with commitment to supply solar power at Rs. 5.50/KWh for 25 years. However, the upper limits of the VGF are as follows:

Category-I: Rs.2.5 Cr./MW for project capacity upto 5 MW or 30% of the project cost whichever is lower;

Category-II: Rs. 2 Cr./MW for project capacity greater than 5 MW upto 25 MW or 30% of the project cost whichever is lower; and

Category-III: Rs. 1.5 Cr./MW for project capacity greater than 25 MW or 30% of the project cost whichever is lower.

#### (IV) Implementation of scheme of setting up 1000 MW of Grid-Connected Solar PV Power Projects by CPSUs with Viability Gap Funding under Batch-V of Phase-II of JNNSM.

CPSUs and Government of India organisations participate in various Central/State Government Tenders, from time to time, for sale of solar power to State Utilities/ Discoms/ self-use/3<sup>rd</sup> party sale/merchant sale. Such CPSUs and Government of India

organisations are eligible under the scheme. The Cabinet has approved the Scheme in its meeting held on 10<sup>th</sup> December, 2014. The Ministry has issued Administrative Approval on 16<sup>th</sup> January, 2015.

#### **Salient Features**

- i. Grid-connected solar PV power projects of 1000 MW by CPSUs and Government of India organisations.
- ii. Period of Implementation: 2014-15 to 2016-17
- iii. VGF would be provided through Solar Energy Corporation of India (SECI) at a fixed rate of Rs.1 Cr/MW for projects where domestically produced Cells and Modules are used, and Rs.50 lakh/MW would be provided in cases where domestically produced modules are used.
- iv. Alternatively, VGF can also be released directly to Domestic Manufacturers through SECI instead of releasing the VGF to CPSUs/Government of India Organizations if so, required. This will be released to the manufacturer who will be supplying cells and modules to the CPSU/Government of India Organizations for that particular power plant based on order placed by the CPSU/Government of India Organization/their EPC contractor. The release will be made after the project is commissioned and the CPSU/Government of India Organizations makes a request for release of VGF to SECI.
- v. Inter-Ministerial group has recommended NCEF Support of Rs. 1000 Cr.
- vi. The CPSUs may also sign Power Purchase Agreements (PPAs)/ Power Sale Agreements (PSAs) with State Utilities/ Discoms at tariff determined by Central Electricity Regulatory Commission (CERC) or State Regulators or may develop projects for their own use or for sale of power to a third party at mutually negotiated rates.

# (V) Implementation of Scheme for Setting up of 15000 MW of Grid connected Solar PV Power Projects under Batch II of Phase II of National Solar Mission (by NTPC/NVVN)

The Cabinet has approved the Implementation of Scheme for setting up of 15,000 MW of Grid-connected Solar PV Power projects under National Solar Mission through NTPC/ NVVN in three tranches as follows :

Tranche-l	:	3,000 MW: 2014-15 to 2016-17
Tranche-II	:	5,000 MW: 2015-16 to 2017-18
Tranche-III	:	7,000 MW: 2016-17 to 2018-19

In Tranche-I, which will be Batch-II of Phase-II of National Solar Mission, 3000 MW capacity of solar PV power plants will be based on bundling of solar power (3000 MW) with unallocated thermal power (1500 MW) in the ratio of 2:1 (in MW terms), for which the required 1500 MW unallocated thermal power has been made available by the Ministry of Power.

# (VI) Setting up of 2000 MW Grid connected solar power with Viability Gap Funding through Solar Energy Corporation of India (SECI).

The scheme envisages setting up of 2000 MW Solar PV Projects by Solar Project Developers (SPDs) on "Build, Own, Operate" basis. The Solar Projects of 2000

MW Capacity under the State Specific VGF Scheme will be set up in the Solar Parks of various states, to be developed through coordinated efforts of Central and State Agencies. As implementation of solar parks have begun recently, it could be possible that Solar Parks in some of the States do not become available soon. For such States, Solar Projects would be allowed to be located outside solar parks with land being provided either by the State Government, or arranged by the Solar Power Developers (SPDs).A Viability Gap Funding (VGF) shall be given to the selected SPDs to enable them to supply power to SECI at a pre-fixed tariff. The Project developer will be provided a viability gap funding based on his bid. The upper limit for VGF is kept at Rs.1.0 Crore/MW for open category (Rs. 1.31 Crore/MW for projects in DCR category).

Selection of the Projects will be through competitive bidding based on the VGF requirement with the provision of reduction in tariff in case of negative VGF sought by bidders. Out of total capacity of 2000 MW, a capacity of 250 MW will be earmarked for bidding with Domestic Content Requirement (DCR).

The tariff payable to the Project developer is fixed at Rs. 5.43/ kWh for the initial year and then escalated annually by Rs. 0.05/ kWh for next 20 years, resulting in the maximum allowable tariff of Rs 6.43 / kWh at the end of 21st year. The tariff would thereafter, remain fixed at Rs. 6.43/kWh. The levelized tariff for the term of the Power Purchase Agreement thus becomes Rs. 5.79/kWh.

## ANNEXURE-II REFERRRED TO IN REPLY TO PART (b) OF LOK SABHA UNSTARRED QUESTION NO. 2021 FOR REPLY ON 5.5.2016

	(In MU)	( In MU)	( In MU)
Name of State/Organisation	2013-14	2014-15	2015-16
Chandigarh		2.23	3.40
Delhi	3.29	3.18	4.11
Haryana		10.36	114.96
HP		0.00	0.00
J&K		0.00	0.00
Punjab	51.69	129.89	380.57
Rajasthan	1052.23	1259.19	1766.10
Uttar Pradesh	14.96	20.13	89.75
Uttarakhand	5.55	11.63	5.87
NTPC (Dadri,Faridabad,Unchahar)	6.10	22.90	42.41
Oil India Ltd		9.14	9.90
Chhattisgarh	11.47	13.54	52.70
Goa/NTPC Rajgarh		62.94	81.00
Gujarat	1369.39	1474.56	1497.60
Madhya Pradesh	247.05	562.29	1105.28
Maharashtra	257.42	349.32	638.76
Dadra and Nagar Haveli		0.03	0.50
Daman & Diu		0.15	4.25
Andhra Pradesh	207.11	159.77	282.67
Telangana		138.12	402.51
Karnataka	38.25	100.39	187.69
Kerala		0.00	7.38
Puducherry/NTPC Ramagundam	2.45	15.62	16.02
Tamil Nadu	38.87	158.75	507.18
Lakshadweep		5.13	1.02
Andaman Nicobar		0.00	6.26
Bihar		0.00	6.39
Jharkhand		8.32	19.77
Orissa	34.28	44.94	150.73
Sikkim		0.00	0.00
West Bengal		7.07	6.28
DVC		0.00	0.00
NTPC Andman/Talchar	6.51	18.79	18.91
Arunachal Pradesh		0.00	0.22
Assam		9.65	31.60
Manipur		0.00	0.00
Meghalaya		0.00	0.00
Mizoram		0.00	0.00
Nagaland		0.00	0.00
Tripura		0.00	0.00
Neepco		0.98	6.15
Total	3346.62	4599.02	7447.94

Solar Energy Generated in various States during the years 2014-15 & 2015-16

ANNEXURE-III

#### ANNEXURE-III REFERRRED TO IN REPLY TO PART (d) OF LOK SABHA UNSTARRED QUESTION NO. 2021 FOR REPLY ON 5.5.2016 (a) List of Solar Parks approved

Sl. No.	State	Solar Power Park Developer (SPPD)	Capacity (MW)	Land identified at
1.	Andhra Pradesh	AP Solar Power Corporation Pvt. Ltd.;	1500	NP Kunta of Anantpuramu & Galiveedu of Kadapa Districts
2.	Andhra Pradesh	AP Solar Power Corporation Pvt. Ltd.;	1000	Kurnool District
3.	Andhra Pradesh	AP Solar Power Corporation Pvt. Ltd.;	1000	Galiveedu Madal, Kadapa district
4.	Andhra Pradesh	AP Solar Power Corporation Pvt. Ltd.;	500	Talaricheruvu Village, Tadipathri Mandal, Anathapuramu District of Andhra Pradesh
5.	Arunachal Pradesh	Arunachal Pradesh Energy Development Agency	100	Tezu township in Lohit district
6.	Assam	JVC of APDCL, APGCL and SECI	69	Amguri in Sibsagar district
7.	Chhattisgarh	Chhattisgarh Renewable Energy Development Agency (CREDA)	500	Rajnandgaon, Janjgir Champa districts
8.	Gujarat	GPCL	700	Radhanesda, Vav, Distt. Banaskantha
9.	Haryana	Saur Urja Nigam Haryana Ltd (SUN Haryana)	500	Bugan in Hisar district, Baralu and Singhani in Bhiwani district and Daukhera in Mahindergarh district
10.	Himachal Pradesh	HPSEB	1000	Spiti Valley of Lahaul & Spiti District
11.	Jammu & Kashmir	JAKEDA	100	Mohagarh and Badla Brahmana, District-Samba
12.	Karnataka	KSPDCL	2000	Pavagada taluk Tumkur dist.
13.	Kerala	Renewable Power Corporation of Kerala Limited (RPCKL);	200	Paivalike, Meenja, Kinanoor, Kraindalam and Ambalathara villages of Kasargode district
14.	Madhya Pradesh	Rewa Ultra Mega Solar Limited	750	Rewa, MP
15	Madhya Pradesh	Rewa Ultra Mega Solar Limited;	1000	Neemuch, Agar and Mandsaur
16.	Madhya Pradesh	Rewa Ultra Mega Solar Limited;	500	Rajgarh and Shajapur
17.	Madhya Pradesh	Rewa Ultra Mega Solar Limited;	500	Chhattarpur and Morena
18.	Maharashtra	M/s Pragat Akshay Urja Ltd	500	Sakri, Dhule district of Maharashtra

Sl. No.	State	Solar Power Park Developer (SPPD)	Capacity (MW)	Land identified at
19.	Maharashtra	Maharashtra State Electricity Generating Company Ltd. (MAHAGENCO)	500	Dondaicha, district Dhule, Maharashtra
20.	Maharashtra	M/s K. P. Power Pvt. Ltd	500	Taluka Patoda, district Beed, Maharashtra
21.	Meghalaya	Meghalaya Power Generation Corporation Ltd	20	West Jaintia Hills & East Jaintia Hills districts
22.	Nagaland	DNRE	60	Dimapur, Kohima and New Peren districts
23.	Odisha	JVC of GEDCOL & SECI	1000	Balasore, Keonjhar, Deogarh, Boudh, Kalahandi and Angul
24.	Rajasthan	Rajasthan Solar Park Development Company ltd.	680	Bhadla Phase II, Bhadla, Rajasthan
25.	Rajasthan	Surya Urja Company of Rajasthan Ltd	1000	Bhadla Phase III, Bhadla, Rajasthan
26.	Rajasthan	M/s Adani Renewable Energy Park Rajasthan Limited (AREPRL)	750	Villages Ugraas, Nagnechinagar & Dandhu, tehsil Phalodi, dist Jodhpur (450 MW) and villages Lavan & Purohitsar, tehsil Pokaran, dist Jaisalmer (300 MW)
27.	Rajasthan	M/s Essel Surya Urja Company of Rajasthan Limited	500	Bhadla Phase IV, Bhadla, Jodhpur Rajasthan
28.	Rajasthan (321 MW through support of GoI out of 1500 MW)	M/s Adani Renewable Energy Park Rajasthan Limited (AREPRL)	321	Fatehgarh & Pokaran, Jaisalmer, Rajasthan
29.	Tamil Nadu	Under formation	500	Ramanathapuram (Under change)
30.	Telangana	TNREDCL	500	Gattu, Mehboob Nagar Distt.
31.	Uttar Pradesh	Lucknow Solar Power Development Corporation Ltd.; JVC of UPNEDA and SECI	600	Jalaun, Allahabad, Mirzapur and Kanpur Dehat districts
32.	Uttarakhand	State Industrial Development Corporation Uttarakhand Limited (SIDCUL)	50	Industrial Area, Sitarganj (Phase I), Industrial Area, Sitarganj (Phase II) and Industrial Area, kashipur
33.	West Bengal	WBSEDCL	500	East Mednipur, West Mednipur, Bankura
	TOTAL		19900 MW	

Sl. No.	State	Implementing Agency in the State	Capacity for which in- principle approval has been given (MW)
1	Andhra Pradesh	New and Renewable Energy Development Corporation of Andhra Pradesh (NREDCAP)	1 MW canal-top
2	Gujarat	SardarSarovar Narmada Nigam Limited (SSNNL)	10 MW canal-top
3	Karnataka	Krishna Bhagya Jala Nigam Limited (KBJNL)	10 MW canal-top
4	Kerala	Kerala State Electricity Board Limited (KSEB)	2 MW canal-top
5	Punjab	Punjab Energy Development Agency (PEDA)	20 MW canal-top
6	Uttarakhand	Uttarakhand Jal Vidyut Nigam Limited	1 MW canal-top
7	Uttar Pradesh	Uttar Pradesh Irrigation Department	6 MW canal-top (3.5 MW + 2.5 MW)
	Total		50 MW canal-top

(b) Canal Top and Canal Bank projects approved State-wise Allocation of 50 MW Canal-Top Solar PV projects

#### State-wise Allocation of 50 MW Canal-Bank Solar PV Projects

Sl. No.	State	Implementing Agency in the State	Capacity for which in- principle approval has been given (MW)
1	Andhra Pradesh	Andhra Pradesh Power Generation Corporation Limited (APGENCO)	5 MW canal-bank
2	Gujarat	SardarSarovar Narmada Nigam Limited (SSNNL)	15 MW canal-bank
3	Kerala	Kerala State Electricity Board Limited (KSEB)	1 MW canal-bank
4	Uttarakhand	Uttarakhand Jal Vidyut Nigam Limited	19 MW canal-bank
5	West Bengal	West Bengal State Electricity Development Corporation Limited (WBSEDCL)	10 MW canal-bank
	Total		50 MW canal-bank

### (c) List of Selected Solar Cities under "Development of Solar Cities Programme"

Sr. No	State	Approved Solar Cities
		1. Vijayawada
1	Andhra Pradesh	2. Narsapur Town
		3. Kakinada
2	Assam	4. Guwahati
2		5. Jorhat
3	Arunachal Pradesh	6. Itanagar
4	Bihar	7. Gaya
5	Chandigarh	8. Chandigarh
6	Chhattiagarh	9. Bilaspur
	Chhattisgarh	10. Raipur
7	Gujarat	11. Rajkot

Sr. No	State	Approved Solar Cities	
		12. Gandhinagar	
		13. Surat	
8	Goa	14. Panaji City	
9	Homeno	15. Gurgaon	
9	Haryana	16. Faridabad	
10	II. 1 1D 1 1	17. Shimla	
10	Himachal Pradesh	18. Hamirpur	
11	IZ (1	19. Mysore	
11	Karnataka	20. Hubli-Dharwad	
10	17 1	21. Thiruvananthapuram	
12	Kerala	22. Kochi	
		23. Nagpur	
		24. Thane	
		25. Kalyan-Dombivli	
13	Maharashtra	26. Aurangabad	
		27. Nanded	
		28. Shirdi	
		29. Pune	
		30. Indore	
		31. Gwalior	
14	Madhya Pradesh	32. Bhopal	
17	widdifyd i fudesii	33. Rewa	
		34. Jabalpur	
15	Manipur	35. Imphal	
15	Mizoram	36. Aizawl	
10		37. Kohima	
17	Nagaland	38. Dimapur	
18	Delhi	39. New Delhi (NDMC area)	
		· · · · · ·	
19	Orissa	40. Bhubaneswar	
• •		41. Amritsar	
20	Punjab	42. Ludhiana	
		43. SAS Nagar (Mohali)	
		44. Ajmer	
21	Rajasthan	45. Jaipur	
		46. Jodhpur	
22	Tamil Nadu	47. Coimbatore	
23	Telangana	48. Mahbubnagar	
24	Tripura	49. Agartala	
		50. Dehradun	
25	Uttarakhand	51. Haridwar & Rishikesh	
		52. Chamoli –Gopeshwar	
		53. Agra	
26	Uttar Pradesh	54. Moradabad	
		55. Allahabad	
		56. Howrah	
27	West Bengal	57. Madhyamgram	
		58. New Town Kolkata	
28	Jammu & Kashmir	59. Leh	
29	Puducherry	60. Puducherry	